generator sets, flake/chip/tube ice making machines, individual quick freezing (IQF) units and for procurement of refrigerated trucks, equipment and machinery for modernisation and for export of value added products etc.

- (v) Fish insulation boxes were supplied to fishermen through MPEDA at a subsidy for preserving the quality of shrimps.
- (vi) The threshold limit for zero import duty under export promotion Capital Goods (EPCG) scheme has been reduced from the earlier Rs. 20.00 crores to Rs. 1 crore for the import of essential machinery and equipment by the fishery product processing units.
- (vii) The Duty Entitlement Pass Book (DEPB) rates for export of marine products have been notified.

Donations by SAIL

- *299. DR. JAGANNATH MISHRA: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether the Steel Authority of India Limited has given donations to various social organisations of the country during the last three years;
- (b) if so, the details of the donations given to each organisation during this period;
- (c) whether many social and voluntary organisations had made requests to the Steel Authority of India Limited for donations during the said period;

- (d) if so, the names of such organ tions; and
- (e) the reasons for accepting the quests of various organisations and the total amount given as donations to van ous organisations upto March, 1995?

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK): (a) Yes, Sir.

- (b) The year-wise details of the donations given to each organisation during the last three years, by the SAIL Board, are given in the Statement. (See below)
- (c) Yes, Sir.
- (d) Requests for donation are also received from time to time from various organisations, by various functionaries of SAIL at different locations. There is no mechanism for maintaining exhaustive centralised record of such requests. Such requests are examined and disposed of at Corporate/Plant/Unit level.
- (e) SAIL being one of the largest public sector undertakings is very often-approached for donations etc. Accordingly, it considers requests from time to time and approves grants for donation for undertaking welfare/developmenCal/con-struction works for medical, educational, cultural and sports promotion activities, etc.

The total amount given as donations to various organisations from April, 1992 to March, 1995 was Rs. 472.33 lakhs.

Statement

List of the Organisations approved donations by the SAIL Board during the Period 1995-96, 1996-97 and 1997-98

S.No	Agency	Amount (Rs. in Lakhs)
1.	1995-96	12.00*
	Parliament Secretariat (for a statue of Late Prime Minister Smt. Indira Gandhi)	
2.	Rohiteshwar Saikia Memorial Indoor Stadium, Construction Committee, Nazira, Distt. Sibsagar, Assam	25.00

[Agency	Arndunt (Rs. in Lakhs)	
3.	Bhubaneswar Music Circle, Bhubaneswar, Orrisa	1.82	
4.	Orissa Chief Minister Relief Fund, Orissa	5.00	
5.	Ravi Shankar Shukla Appollo Hospital, Raipur, Madhya Praesh	35.00	
6.	Bharat Seva Ashram Sangh, T.B. Ward, Barajuri, Ghatsila.	1.00	
7.	District Sports Association, S.M. Dev Memorial Stadium, Silchar, Assam	25.00	
8.	Kamta Seva Kendra Aurangabad, Bihar	1.04	
9.	Kilol Higher Secondary School, Shahjhanabad, Bhopal, Madhya Pradesh	0.65	
10.	All India Gram Pradhan Sangathan, Subhash Nagar, New Delhi	10.00	
11.	Bhartiya Vidya Bhawan, Bhubaneswar, Orissa	1.00	
12.	Deenul Islam Yatimkhana, Cannanore, Kerala	5.00	
13.	People for Animals Trust, Maharani Bagh, New Delhi	5.00	
14.	Rajiv Gandhi Foundation, Jawahar Bhavan, New Delhi	100.00	
15.	A film on Indian Navy by M/s. Kaleido India Naval Headquarters, New Delhi	12.50	
16.	Gwalior Division Cricket Asscn., Roop Singh Cricket Stadium, Gwalior, Madhya Pradesh	10.00	
17.	Bihar Chief Minister's Relief Fund, Bihar	10.00	
18.	Welham Girls High School, Dehradun, Uttar Pradesh	3.00	
19.	Cotton College, Guwahati, Assam	4.00	
20.	Sibasagar Natya Samaj, Sibasagar, Assam	2.00	
21.	Institute for Resource Mgmt. & Eco. Dev., Vivek Vihar, Delhi	2.00	
22.	National Rifles Association of India, Jawaharlal Nehru Stadium, New Delhi	4.00	
23.	Guwahati Municipal Corporation, Guwahati, Assam	10.00	

st The amount sanctioned for the statue of Late Smt. Indira Gandhi is Rs. 16.00 lakhs. Out of which Rs. 4 lakhs were paid to the Sculptor from the budget of 1994-95. The remaining amount of Rs. 12.00 lakhs was released during the financial year 1995-96.

S.No	. Agency	Amount
		(Rs. in lakhs)
	1996-97	
1.	Mangaldai Natya Mandir Parichalana Samity, Darrang, Assam	1.00
2.	Nalbari Natya Mandir, Nalbari, Tangla, Assam	1.00
3.	Ban Theatre, Tejpur, Assam	2.00
4.	Dr. Vidya Sagar Hospital, Dr. Vidya Sagar Kaushlya Devi	4.10
	Memorial Trust Health Centre, Nehru Nagar, New Delhi	
5.	Orissa Chief Minister's Relief Fund, Orissa	10.00
6.	Madhya Pradesh Lok Kala Parishad	1.50
	(Collector, Jabalpur), Madhya Pradesh	
7.	Pratidhi DCP (East) Office Complex,	1.00
	A Collaborative Project of Delhi Police	
	and Accociation for Dev., Vishwas Nagar, Delhi	

S.No	Agency Agency	Amount	
		(Its.	in lakhs)
8.	Lokpriya Bordoloi Smirity Bhawan, Tangla, Assam		2.00
9.	Nalbari Natya Mandir, Nalbari, Assam		1.00
10.	Mangaldai Natya Mandir Parichalana Samiti, Darrang District, Assam		1.00
11.	Chotanagpur Regional Handloom Weavers Cooperative Ltd., Ranchi, Bihar		5.00
12.	Natya Shodh Sansthan, Calcutta, West Bengal		5.00
	1997-98		
1.	Mangaldai Sports Association, Magnaldai Darrang, Assam		20.00
2.			5.50*
2.	Kaliakor College of Education, District Nagaon, Assam		5.50
3.	Kamrup Natyagosthi, Kamrupiya Sanatan Dharam Mandali,		2.06*
	Tezpur, Assam		
4.	Omalur Panchayat Union, Salem, Tamil Nadu		1.00
5.	Institute for Resource Management & Economic Development, Vivek Vihar, Delhi		2.00
6.	Sweekar, Rehabilitation Institute for Handicapped, Secun-derabad, Andhra Pradesh		2.00
7.	Chief Minister's Relief Fund (Jabalpur Earthquake), Bhopal, Madhya Pradesh		5.00
8.	Bhartiya Vidya Bhawan, Salt Lake City, Calcutta, West Bengal		6.40*
9.	National Safety Council, Sion, Mumbai, Maharashtra		5.00
10.	Birsa Munda Statue Committee, Rourkela, Orissa		5.00*
11.	Ramakrishna Mission Boys Home, Distt. North 24, Parganas, West Bengal		0.80
12.	B.T. Ranadev Memorial Trust Talkatora		5.00*
13.	Road, New Delhi Axam Jatiya Vidyalaya, Guwahati, Assam		5.00*

^{*} Steel

ई0 पी0 जेड0 स्कीम की व्यवहायता

*300. श्री सुखदेव सिंह ढिंडसा : श्री बरजिन्दर सिंह :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच हैं कि भारत के नियंत्रक महालेखापरीक्षक द्वारा प्रस्तुत किये गये अपने नवीनतम प्रतिवेदन में उल्लेख किया गया हैं कि 'एक्सपोर्ट प्रोसेसिंग जोन स्कीम' आर्थिक रूप से लाभकारी नहीं हैं,
 - (ख) यदि हां, तो इस संबंध में ब्यौरा क्या हैं,

- (ग) क्या सरकार ने इस प्रतिवदेन का अध्ययन करने के पश्चात् कोई निर्णय लिया हैं, और
- (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या हैं, यदि नहीं, तो उसके क्या कारण हैं, और
 - (ड़) सरकार को यह प्रतिवेदन कब प्राप्त हुआ था।
 - वाणिज्य मंत्री (श्री रामकृष्ण हेगड़े) : (क) जी, हां।
- (ख) से (ड़) संसद में दिनांक 10.6.98 को पेश की गई भारत के नियंत्रक-महालेखाकार परीक्षक की रिपोर्ट (1998 की संख्या 10) में अन्य बातों के

^{**} To be paid in 3 instalments. Rs. 2.5 lakhs has been released so far.